

**HIGH COURT OF SIKKIM**

**GANGTOK**

No.: 296 /ESTT./HCS

Date: 13.08.2025

**O-F-F-I-C-E O-R-D-E-R**

In partial modification of Office Order No.304/ESTT./HCS dated 27.09.2023, Mr. Rudra Prasad Rimal, since promoted as Additional Registrar(IT), shall continue to perform duty as the Section-in-Charge of the Protocol Section in addition to his regular duties, until further orders.

By Order,

**Sd/-**

**(Prajwal Khatiwada)**

Registrar General

**Memo No. 6097-7014/ESTT./HCS**

**Date: 13.08.2025**

**Copy to:-**

1. Mr. Rudra Prasad Rimal, Additional Registrar (I.T.),
2. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
3. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
5. Registrar(Judicial Service), High Court of Sikkim.
6. Central Project Coordinator, High Court of Sikkim.
7. Chief Accounts Officer, High Court of Sikkim.
8. Dedicated Pay & Accounts Extension Office, High Court of Sikkim.
9. Accounts Section, High Court of Sikkim.
10. All Section In-charge, High Court of Sikkim.
11. Personal file.
12. File and
13. Guard file.

  
**Registrar**